

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 1

CP (IB) No. 182/Chd/Pb/2024

IN THE MATTER OF:

Sudhir Budhiraja (PG)

...

Petitioner

Under Section: 94, IBC 2016

Order delivered on 18.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 22.07.2024 in the Supplementary List.

Sd/-

Court Officer

July 18, 2024
Atiqur Rehman